NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 598/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: HANS Realty Pvt. Ltd.

V/s ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER CP 598/252(3)/NCLT/MB/MAH/2017

- 1. None present. Registry to issue notice.
- 2. Adjourned to 25.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 19.12.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)